NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/204/2017

PETITION NUMBER

: CP/536/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCAP INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: INFONET ASIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S-VARSHA

Respondent 2. Monish 1x. Vig

For Kespendent

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that the matter is pending before the Hon'ble High Court of Madras regarding the appointment of the IRP. He prayed for time to make further submission in regard to the status of the pending matter. Time is enlarged at request. Put up on 18.01.2018.

/ gd -S Vijayaraghavan Member (Technical) -sel/

K Anantha Padmanabha Swamy Member (Judicial)